

Y 'A' O.A. 68/87.

Serial No. of Order	Date of Order	Order with Signature
20	18/89	<p>Heard learned Counsel for both sides further on merit. the along with O.A. 62/87. Hearing closed. Judgment is pronounced.</p> <p>Vice-Chairman in Member (J)</p>
21	10.4.89	<p>Judgment is pronounced in open court vide separate sheets attached to the case record of O.A No. 62/87. This application is partly allowed, leaving the parties to bear their own costs.</p> <p><u>Prasad</u> Vice-Chairman Member (J)</p>